

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR

BHUBANESHWAR EXPRESSWAYS PRIVATE LIMITED HAD BEEN OPERATING AS A SPECIAL PURPOSE VEHICLE (SPV) IN CONSTRUCTION SERVICES PRIMARILY AT BHUBANESHWAR, ODISHA

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Bhubaneshwar Expressways Private Limited CIN : U45200DL2010PTC205121
2.	Address of the registered office	Registered Office: D-427, 2nd Floor, Ramphal Chowk, Palam Extn., Sector-7, Dwarka, New Delhi – 110075 Former Registered Office: Shop No.-119, First Floor, Sector-7 LSC-III, Vardhman Star Citi Mall, Dwarka, New Delhi – 110077
3.	URL of website	https://www.bexp.in/
4.	Details of place where majority of fixed assets are located	Raigad, Maharashtra
5.	Installed capacity of main products / services	Not Applicable
6.	Quantity and value of main products / services sold in last financial year	Not Applicable
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	For financials of previous years – https://drive.google.com/drive/folders/1JwrlhXutnKGcRkoMaB8QZrbgUsl3eu5G?usp=drive_link For process related documents – https://www.bexp.in/
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	For process related documents – https://www.bexp.in/ (Document Title: Detailed Invitation for Expression of Interest)
10.	Last date for receipt of expression of interest	03/06/2025, Tuesday (Extended)
11.	Date of issue of provisional list of prospective resolution applicants	13/06/2025, Friday
12.	Last date for submission of objections to provisional list	18/06/2025, Wednesday
13.	Date of issue of final list of prospective resolution applicants	28/06/2025, Saturday
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	13/06/2025, Friday
15.	Last date for submission of resolution plans	14/07/2025, Monday <i>subject to grant of necessary extension of time by Hon'ble Adjudicating Authority under section 12(3) of the Code</i>

16.	Process email id to submit Expression of Interest	bepl.cirp@gmail.com
17.	Details of the corporate debtor's registration status as MSME	Not Registered



Monika

CA Monika Agarwal
Resolution Professional
For Bhubaneswar Expressways Private Limited (under CIRP)
IBBI Registration No.: IBBI/PA-001/IP-P01137/2018-19/11866
AFA valid upto: 31.12.2025
IBBI Registered Address: 205, Chopra Complex, 8, Preet Vihar,
Community Centre, New Delhi
bepl.cirp@gmail.com (process specific)
cacsmonika.agarwal@gmail.com (registered with IBBI)
Date: 28.05.2025
Place: New Delhi